

HON'BLE JUSTICE S. P. TALUKDAR ONE MAN COMMITTEE
5 Council House Street, Kolkata - 700 001



IMPORTANT NOTICE

IMPORTANT NOTICE TO BIDDERS IN RESPECT OF PUBLIC NOTICE DATED FEBRUARY 18, 2026 AND FURTHER NOTICE OF AUCTION DATED MARCH 11, 2026 IN RESPECT OF E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES RELATING TO ANNEX, WARIS, PINCON, PAILAN, RAMEL, KOLKATA WEIR, VIBGYOR, TOWER INFOTECH, GBC INDUSTRIAL CORPORATION, TOGO RETAIL MARKETING, R N POLYMER, TEACHERS WELFARE, BASIL INTERNATIONAL, REAL TULIP INDUSTRIES, MPS GROUP OF COMPANIES

Securities and Exchange Board of India (SEBI) vide Public Notice dated February 18, 2026 (along with further notice of auction dated March 11, 2026) have invited bids for sale of properties of Annex, Waris, Pincon, Pailan, Ramel, Kolkata Weir, Vibgyor, Tower Infotech, GBC Industrial Corporation, Togo Retail Marketing, R N Polymer, Teachers Welfare, Basil International, Real Tulip Industries, MPS Group of Companies on behalf of One Man Committee, High Court, Calcutta.

The following may be noted in connection with the same-

Sr. No.	Description of property	Reserve price	Remarks
32 (V2)	"Mouza - Baghadanri, JL No. 387. P.S. Marishda. Dist. Purba Medinipur, KH No . 106, Hal- 48/1,40/1,202/3,151/1,106, Hal - 36, 210,374, Hal-242 169, Hal - 303, 400,202, Plot No. 59,53,57,72,76,77,80. Total Area of Land 188.5 Dec."	1,82,07,603	LR Plot no 53 under Khatian no 36 has been found under possession of Bargadars and such record is also available in Land Reforms Record of Rights (LR-RoR)

48 (TW-1)	South 24 pgs. P.S. Sonarpur. Mouza - Ranabhutia. Area : 114 Decimal. (As per Physical Measurement 60 cottah)	9,35,55,000	LR Dag no 23 under LR Khatian no 187 measuring about 114 decimals has been found to be under East Kolkata Wetlands (EKW) which are saleable but with certain restrictions. While ownership can be transferred via registered deeds, converting, filling or changing the character of land (e.g. building or structures) is strictly prohibited without prior approval from the East Kolkata Wetland Management Authority (EKWMA)
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The remaining contents of the sale/e-auction Notice dated February 18, 2026 (along with further notice of auction dated March 11, 2026) remain unchanged.

Interested persons are requested to visit www.justicesptalukdarcommittee.com or '*Auction Notice under Recovery Proceedings*' in '*Enforcement*' tab on www.sebi.gov.in for details.

Place: Kolkata

Date: March 13, 2026

Securities and Exchange Board of India

(on behalf of One Man Committee)